

Mr. Deputy-Speaker: The Auditor General is not here.

Shri S. M. Banerjee: I know some English. The Auditor General may be away. I only say that the final responsibility is not even with the Finance Ministry. If necessary, the Home Minister should make a statement regarding this.

Mr. Deputy-Speaker: We will leave it to Government. We will take it up on Tuesday.

Shri B. R. Bhagat: Tuesday or Wednesday.

17 hrs.

Mr. Deputy-Speaker: Will he be able to make the statement on Tuesday?

The Minister of Finance (Shri Sachindra Chaudhuri): Give me another day.

Shri S. M. Banerjee: What we requested was that since this matter does not rest with the Finance Minister alone but with the Home Minister also, the Home Minister should also make a statement. That is our request.

Shri Sachindra Chaudhuri: I can give my assurance, I cannot give an

assurance on behalf of the Home Minister, but, as I said, I will look into the matter.

Shri P. Venkatasubbaiah (Adoni): It is purely the concern of the Government, whether the Finance Minister gives the answer or the Home Minister.

Shri Sachindra Chaudhuri: So far as I am concerned, I can certainly give you the views of the Government, but if you want a particular Minister to be here and say something, I will have to ask him.

17.0½ hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-FIFTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): Sir, I beg to present the Forty-fifth Report of the Business Advisory Committee.

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 8, 1966/Phalguna 17, 1887 (Saka).